LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that a letter has been received from Shri Rajeev Shukla stating that he will be unable to attend the House as he has to proceed to England as Head of the Indian cricket team for the forthcoming Natwest series. ...(Interruptions)... Please, let me finish. ...(Interruptions)... He has, therefore, requested for grant of leave of absence from 20th August to 9th September of the current session. ...(Interruptions)...

Does he have the permission of the House to remain absent from 20th August to 9th September of the current session?

(No Hon. Member dissented)

MR. CHAIRMAN: Permission to remain absent is granted.

MOTION FOR ELECTION TO THE REHABILITATION COUNCIL OF INDIA

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): Sir, I move the following Motion:

"That in pursuance of clause (h) of sub-section (3) of Section 3, read with subsection (1) of Section 4 of the Rehabilitation Council of India Act, 1992 (No. 34 of 1992), this House do proceed to elect in such manner as the Chairman may direct, one Member from among the Members of the House, to be a Member of the Rehabilitation Council of India".

The question was put and the motion was adopted.

MR. CHAIRMAN: A number of matters have been mentioned to be raised with he permission of the Chair. Shri Jaswant Singh, the Leader of the Opposition.

MATTER RAISED WITH PERMISSION

Indo-US Civil Nuclear Cooperation Agreement

THE LEADER OF THE OPPOSITION (SHRI JASWANT SINGH): Mr. Chairman, Sir, I have been endeavouring to raise this issue for several days and, for one reason or another, I was not able to do so. I do not wish to revisit that rather unpleasant chapter as to why I was prevented from saying what I wish to share with the House. I refer here, Sir, to the Chair, who is also good enough just now to give a ruling on how the discussion, when it takes place, on the Indo-US Nuclear Agreement is to be done. Now this Agreement has become an issue really of mounting concern and it is a matter that has turned extremely curious. ...(Interruptions)...

SHRI PRAVEEN RASHTRAPAL (Gujarat): Sir, are we discussing Nuclear Deal? ...(Interruptions)... Sir, are we discussing Nuclear Deal? ...(Interruptions)...

MR. CHAIRMAN: Please allow the hon. Member to proceed. ...(Interruptions)... Please allow the hon. Member to proceed. ...(Interruptions)...

श्री जय प्रकाश अग्रवाल (राष्ट्रीय राजधानी क्षेत्र, दिल्ली) : सर, आपने इसके लिए डिसकशन का टाइम रखा हैं।...(व्यवधान)...

MR. CHAIRMAN: Please allow the hon. Member to proceed. ...(Interruptions)... Please allow the hon. Leader of the Opposition to proceed. ...(Interruptions)... The Chair has given a ruling on matters to be raised with the permission of the Chair. There are other matters also to be raised. Please allow the hon. Member to proceed, so that others can also proceed. ...(Interruptions)... The agreed procedure for this is that Members are given the floor to have their say for three minutes. I would request you to allow the hon. Member to proceed. ...(Interruptions)... You must let him proceed. ...(Interruptions)... Please go ahead, Sir. ...(Interruptions)...

श्रीमती सुषमा स्वराज (मध्य प्रदेश) : सर, संसदीय कार्य राज्य मंत्री यह बैठे हुए हैं। वह अपने सदस्यों से कहें कि वे नेता प्रतिपक्ष को बोलने दें। ...(व्यवधान)... संसदीय कार्य राज्य मंत्री ट्रैजरी पक्ष को समझायें और उनको कंट्रोल करें।(व्यवधान)...

SHRI S.S. AHLUWALIA (Jharkhand): I would like to just clarify that when the Leader of the Opposition is speaking, there is no time limit.

श्रीमती सुषमा स्वराज: सर, तीन मिनट का समय उन पर लागू नहीं होता हैं।....(व्यवधान)...

SHRI S.S. AHLUWALIA: This three-minute time is for Members, not for the Leader of the Opposition.

MR. CHAIRMAN: Point taken. Please go ahead. ...(Interruptions)... Please go ahead. ...(Interruptions)...

श्री जय प्रकाश अग्रवाल : क्या आप बतायेंगे कि अपने जमाने में अमेरिका में क्या करके आये थे?(व्यवधान)...

MR. CHAIRMAN: Please allow the hon. Member to proceed. ...(Interruptions)...

SHRI JASWANT SINGH: Sir, it is my experience that the level of noise is in inverse proportion to the content of reason when such interruptions take place. Every hon. Member should permit me to say what I have to say. I am sure they themselves would share the concerns of the House and I did say that it's a very curious situation that has developed because national security, national interests, and the future of the country, for the next half century or so — are affected. And if the extreme concern that has been voiced by quite a variety of Members of Parliament, I think, there is reason for it. There is a certain sequence of occurrences. It started with the hon. Prime Minister making a statement...(Interruptions)...

श्री प्रवीण राष्ट्रपाल : कभी नहीं, कभी नहीं(व्यवधान)...

MR. CHAIRMAN: Please, allow the hon. Leader of Opposition to proceed. ... (Interruptions)...

श्रीमती सुषमा स्वराज: सर, आपकी रूलिंग हैं(व्यवधान)... आपकी अनुमित से बोल रहे हैं(व्यवधान)... संसदीय कार्य मंत्री(व्यवधान)... जहमत हैं(व्यवधान)... उनको बोलना हैं(व्यवधान)... वे अपने मैम्बर को कंट्रोल क्यों नहीं करते(व्यवधान)... सत्ता पक्ष उन्हें बाधित कर रहा हैं(व्यवधान)...

- MR. CHAIRMAN: Please, sit down and allow the Leader of Opposition. ... (Interruptions)...
- श्री रुद्रानारायण पाणि (उड़ीसा) : यह जीरों ऑवर हैं(व्यवधान)... यह जीरों ऑवर हैं(व्यवधान)...

श्री प्रवीण राष्ट्रपाल : सर(व्यवधान)...

श्रीमती सुषमा स्वराज : एक मिनट(व्यवधान)... यह निर्णय करने का अधिकार आपको कब से मिल गया कि जोरी ऑवर में क्या बोला जा सकता हैं, क्या नहीं(व्यवधान)... चेयरमैंने साहब ने अनुमित दी हैं(व्यवधान)... चेयरमैन साहब ने उनको एडिमट किया हैं(व्यवधान)...MR.

CHAIRMAN: Could you please allow the hon. Leader of Opposition to proceed? ...(Interruptions)...

SHRI PRAVEEN RASHTRAPAL: Under what rule it is being discussed? ... (Interruptions)...

SHRIMATI SUSHMA SWARAJ: With the permission of the Chair. ...(Interruptions)... This is the rule.लिखित में दिया है ...(व्यवधान)... यह देखिए इसमें लिखा है(व्यवधान)... इसमें लिखा में दिया है(व्यवधान)... With the permission of the Chair. यह पढ़ो ...(व्यवधान)... इसमें लिखा है matters to be raised with the permission of the Chair. राइटिंग में दिया है(व्यवधान)...

श्री एस.एस. अहलुवालिया: सभापति जी, अगर आपके कानून ही नहीं माने जा रहे हैं इस सदन में(व्यवधान)... तब सदन की कार्रवाई कैसे चल सकती हैं(व्यवधान)... सदन की कार्रवाई चल सकती हैं(व्यवधान)... आपका आदेश ही नहीं माना जा रहा हैं सदन में(व्यवधान)...

MR. CHAIRMAN: Will you please sit down? ...(Interruptions)... Will you please sit down? ...(Interruptions)... Would the hon. Members please sit down? ...(Interruptions)... Please sit down. ...(Interruptions)...

श्रीमती सुषमा स्वराज :नम्बर वन पर जसवन्त सिंह लिखा हैं(व्यवधान)... आपको कंपयूजन हो गया हैं(व्यवधान)... इसमें जसवन्त सिंह लिखा हैं(व्यवधान)... यह पढ़िए(व्यवधान)... यह देखो with the permission of the Chair. ...(Interruptions)...

SHRI C. RAMACHANDRAIAH (Andhra Pradesh): Is it the way to draw the attention of the House? You choose some other way. ...(Interruptions)...

SHRI RAVULA CHANDRA SEKAR REDDY (Andhra Pradesh): Sir, they are questioning your authority. ...(*Interruptions*)...

MR. CHAIRMAN: Please sit down. Let the hon. Leader of Opposition proceed. ... (*Interruptions*)...

SHRI JASWANT SINGH: Sir, the hon. Members had some very serious grievances when I uttered the words "the hon. Prime Minister". On the 13th of this month, he made a statement which clarified, according to him, the Government's position which was refuted the very next day by certain spokesman of the State Department of the United States Government and altered yet again the next day. I

think that has led to the moving of Motion of Privilege by certain hon. Members. That's a different matter. Sir, in between, the hon. the Prime Minister had found fit to let the country know — and I wonder why he said it — that those who oppose this agreement are, I am sorry to use the word, * . That is a very serious issue. ...(Interruptions)...

MR. CHAIRMAN: Please, sit down. ...(Interruptions)... Please allow the Leader of Opposition to proceed. ...(Interruptions)...

SHRI JASWANT SINGH: Sir, that is a very serious charge to level against those who disagree with what the Government does. It reflects a certain state of mind. ... (Interruptions)...

SHRI SANTOSH BAGRODIA (Rajasthan): He has to prove that the Prime Minister said the word *....(*Interruptions*)... He is misguiding the House. ...(*Interruptions*)...

श्री कलराज मिश्र (उत्तर प्रदेश) : उनको रोकिए, यह कोई तरीका हैं(व्यवधान)...

श्रीमती सुषमा स्वराज: यह तो उन्होंने कहा हैं प्राइम मिनिस्टर ने(व्यवधान)... ये थोड़ा ही प्राइम मिनिस्टर को कह रहे हैं(व्यवधान)... ये थोड़ा ही प्राइम मिनिस्टर को कह रहे हैं(व्यवधान)...

MR CHARIMAN: Please sit down. ...(Interruptions)...

श्री एस.एम. लालजन बाशा (आंध्र प्रदेश) : सर, दाल में कुछ काला हैं(व्यवधान)...

श्री कलराज मिश्र: सर, आपकी अनुमित से बोल रहे हैं(व्यवधान)... बीच में इंटरप्ट करें(व्यवधान)... उनको रोकिए(व्यवधान)...

SHRI SANTOSH BAGRODIA: He always misguides the House. ... (Interruptions)...

श्री एस.एस. अहलुवालिया : ये वाइस चेयरमैन के पैनल में हैं(व्यवधान)... ये भी आपका कहना नहीं मान रहे हैं(व्यवधान)...

SHRI JASWANT SINGH: Thereafter, Sir, the hon. Prime Minister, in an interview to a certain newspaper, which gets published from...(*Interruptions*)...

श्री एस.एस. अहलुवालिया : सर, आपके वाइस चेयरमैंने के पैनल के मैम्बर खड़े होकर आपकी रूलिंग का विरोध कर रहे हैं(व्यवधान)... यह क्या हैं(व्यवधान)...

MR. CHAIRMAN: I urge all the hon. Members to sit down...(Interruptions)...

श्री एस.एस. अहलुवालिया : सर, ये दोनो मैम्बर्स वाइस चेयरमैन के पैनल में हैं(व्यवधान)...

MR. CHAIRMAN: Please sit down. ...(Interruptions)...

डा..वी. मैत्रेयन (तमिलनाडु) : सर, सत्ता पक्ष हाउस नहीं चलाना चाहता(व्यवधान)...

^{*} Expunged as ordered by the Chair.

MR. CHAIRMAN: I ask the hon. Members to sit down please...(Interruptions)...

श्री जय प्रकाश अग्रवाल : सर, माफी मांगनी चाहिए(व्यवधान)...

श्री एस.एस. अहलुवालिया : आप लोग राष्ट्र से माफी मांगिर(व्यवधान)...

डा. वी. मैत्रेयन : आप देश से माफी मांगिए(व्यवधान)...

MR. CHAIRMAN: The House is adjourned for 15 minutes.

The House then adjourned at sixteen minutes past twelve of the clock.

The House reassembled at thirty-one minutes past twelve of the clock, MR. CHAIRMAN in the Chair.

Re. Point of order

SHRI SANTOSH BAGRODIA: Sir, I have a point of order. ...(*Interruptions*)... Sir, t have a point of order. Please allow me to raise it. ...(*Interruptions*)...

SHRI YASHWANT SINHA (Jharkhand): Sir, he cannot raise a point of order in the Zero Hour. ...(Interruptions)...

SHRI SANTOSH BAGRODIA: Sir, I have got the Rule Book. I want to read it for you. ...(Interruptions)... I want to read it out from the Rule Book for you. Please allow me. ...(Interruptions)... I have a point of order, and I have got the Rule Book. ...(Interruptions)... I want to quote the rule. ...(Interruptions)... I will also go by the rules. ...(Interruptions)... Let me read the rule first. ...(Interruptions)... Let me read the rule for you, Sir. ...(Interruptions)... I have no objection; let him speak. But you should, at least, know what is the rule. ...(Interruptions)... At least, let me read out the rule. ...(Interruptions)... What he is saying is against the rules. Please allow me ...(Interruptions)... I have a point of order, Sir. ...(Interruptions)... I have a point of order and I want to explain what is my point of order. Please allow me to raise it. ...(Interruptions)... Please allow me to raise my point of order. ...(Interruptions)... I want to make this point...(Interruptions)... At least, please listen to it before you give a ruling on this. ...(Interruptions)...

MR. CHAIRMAN: If it is not in the Rule Book, it will be ruled out. ...(Interruptions)... Let us simply hear ...(Interruptions)... Let us simply hear this point. ...(Interruptions)...

SHRI S.S. AHLUWALIA: Sir, he is raising a point of disorder. ... (Interruptions)...

SHRI SANTOSH BAGRODIA: Sir, I want to raise a point of order. I want to have a ruling on that. ...(Interruptions)...

SHRI YASHWANT SINHA: Sir, it is against the rules of this House. He cannot raise it. ...(Interruptions)...

SHRI SANTOSH BAGRODIA: Sir, please allow me to raise my point of order. ... (*Interruptions*)...

SHRI YASHWANT SINHA: Sir, he cannot raise a point of order during the Zero Hour.